

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 403
IB/452/ND/2022

IN THE MATTER OF:

Piramal Capital & Housing Finance Limited
Versus
Earthcon Constructions Private Limited

...

Applicant

...

Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 23.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)
MR. AJAI DAS MEHROTRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Angad Varma, Adv. and Mr. Nikhil Mehndiratta, Adv.
For the Respondent: Adv. Ridhima Goyal

ORDER

Pleadings are complete. Let the matter be fixed for 14.11.2022.

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

MUKESH

-Sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)